

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 747/1993

(8)

New Delhi this the 21st day of July, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Suraj Pal S/O Ram charan,  
R/O 21/10 Rly. Quarters,  
Kishan Ganj,  
Delhi.

... Applicant

( None present for Applicant )

-Versus-

1. Union of India through  
General Manager,  
Northern Railway, Baroda House,  
New Delhi.

2. The Divisional Railway Manager,  
Delhi Division, Northern Railway,  
Paharganj, New Delhi.

3. The Assistant Personnel Officer,  
Northern Railway,  
New Delhi.

... Respondents

( None present for Respondents )

O R D E R (ORAL)

**Shri Justice K. M. Agarwal :**

None for the applicant or for the respondents.

On 20.7.1998, no one appeared on behalf of the applicant. It appears that the applicant is no longer interested in prosecuting this case. Accordingly, it is hereby dismissed for want of prosecution.

*Km*

( K. M. Agarwal )  
Chairman

*R. K. Ahooja*  
( R. K. Ahooja )  
Member (A)

/sns/